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Title : Presentation of the Report and Evidence of the Inquiry Committee under the Judges (Inquiry) Act, 1968.

SECRETARY-GENERAL: I beg to lay on the Table the following documents under sub-section (3) of section 4 of the Judges (Inquiry) Act, 1968 read with rules 9 and 10 of the Judges (Inquiry) Rules, 1969:-

- (i) Report, Volume I (Hindi and English versions) and Volume II of the Inquiry Committee appointed under Judges (Inquiry) Act, 1968, in respect of Mr. Justice Soumitra Sen, Judge, Calcutta High Court; and
- (ii) A copy each of evidence of witnesses tendered before the Inquiry Committee and documents exhibited during the inquiry.

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...(Interruptions)